

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Asset Reconstruction Company India Ltd.
Vs
Shri PKP Spintex Mills Pvt. Ltd.

MAIN PETITION NUMBER : CP(IB)/159(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1048(CHE)2024, IA/1107(CHE)/2024

COMMON ORDER

IA/1048(CHE)2024

Present: Mr. B. Dhanaraj along with Ms. Sangamithra Loganathan,
Ld. Counsel for the Applicant/Liquidator.

This application has been filed to take on record the 2nd progress report for the quarter ended 31.03.2024.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

IA/1107(CHE)/2024

Present: Shri. B. Dhanaraj along with Ms. Sangamithra Loganathan,
Ld. Counsels for the Applicant.

This application has been filed to take on record the minutes of the 7th meeting of SCC.

Report is taken on record.

Registry is directed to correct the cause title.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**
vs

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**